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Date: 23.11.2010

O.A. 434/2005

Hon'ble Justice Shri Alok Kumar Singh, Member (J)
Hon'ble Shri S. P. Singh, Member (A)

List revised. Nobody is responding for the applicant. Shri Deepak Shukla holding brief for Shri Prashant Kumar, learned counsel for the respondents is present.

O.A. is dismissed for default and non prosecution.

SPS
Member (A)

ASL
Member (J)

v

~~or copy tendered~~
dated 23-11-2010
Request
01-12-2010